

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 1

CA No.173/2020, 234/2020, 114/21, 201/22, 253/22
And
CP No. 18/Chd/Pb/2020

IN THE MATTER OF:

Shri Vimal Kumar Dhall & Ors.

...Petitioners

Vs.

OSHO Forge Ltd. & Ors.

...Respondents

Under Section: 241, 242, CA 2013, R 11 NCLT 2016

Since the Hon'ble Member (Technical) is on leave today, hence the matter is adjourned to 10.05.2024.

-sd-
Court Officer

26.04.2024
Pooja